

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 6587 OF 2003

DEEPAK AGRAWAL &amp; ANR.

Appellant (s)

VERSUS

STATE OF U.P. &amp; ORS.

Respondent(s)

(With office report )

Date: 13/01/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY  
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Appellant(s)

Dr. Rajeev Dhawan, Sr.Adv.  
Mr. Pankaj Bhatia, Adv.  
Mr. Vivek Chaudhary, adv.  
Dr. Kailash Chand, Adv.  
Ms. Priyanka Singh, Adv.

For Respondent(s)

Mr. P.S. Narasimha, Sr.Adv.  
Mr. K. Parmeshwar, Adv.  
Mr. K.K. Mohan, Adv.

State of U.P.

Mr. Dinesh Dwivedi, Sr.Adv.  
Mr. Ravi Prakash Mehrotra ,Adv.  
Mr. Mukesh Verma, Adv.  
Mr. Vibhu Tiwari, Adv.  
Mr. Abhishek K. Singh, Adv.

UPON hearing counsel the Court made the following

O R D E R

Heard learned senior counsel for the parties at  
length.

Hearing concluded.

Judgment reserved.

Written submissions be filed by Monday, the 17th  
January, 2011.

(Sukhbir Paul Kaur)  
Court Master

(Renuka Sadana)  
Court Master

BOOKS REFERRED :

1. 1997 (3) SCC 59 (PARAGRAPHS 6,7,8 AND 12)
2. 2007 (10) SCC 402 (PARAGRAPHS 29 AND 30)
3. 2010 (7) SCC 560 (PARA 37)
4. 2008 (5) SCC 416 (PARA 10)
5. 2008 (5) SCC 100
6. 1983 (3) SCC 284
7. 1998 (4) SCC 202
8. 1994 (6) SCC 151(PARAGRAPHS 4 AND 5)

9. 1997 (11) SCC 758

10. AIR 1981 SC 998 (PARA 2)

11. 1981 (2) SCC 293 (PARA 2)

12. 1984 (3) SCC 603 (PARAGRAPHS 9 AND 11)

13. 1998 (4) SCC 202 (AT 214 PARAGRAPH 30)